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GAZETTE OF INDIA]

Government of India
Ministry of Finance
Department of Financial Services

New Delhi, the 22nd February 2011

NOTIFICATION

S. O..... In exercise of the powers conferred by Section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government hereby appoints Prof. V. K. Gupta, Director, Management Development Institute, Gurgaon as Part-time Member of the Insurance Regulatory and Development Authority vice Shri Vijay Mahajan, with immediate effect for a period of five years or until further orders whichever is earlier.

[F. No.11/6/2003-Ins.III]


(Lalit Kumar)
Director (Ins.)

To

The Manager,
Government of India Press,
Mayapuri Press,
New Delhi.

Copy to:

1. Prof. V. K. Gupta, Director, Management Development Institute, Gurgaon,
- ✓ 2. The Chairman, IRDA, Head Office, Hyderabad,
3. The Chairman, LIC, Mumbai,
4. P.S. to F. M.
5. P.S. to MOS (EB&I),
6. PPS to Secy. (FS),
7. PA to JS (B & I).


(Lalit Kumar)